

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **22.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)  
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Application No :  
Petition No : CP(IB)/143(CHE)/2023  
Name of Petitioner : Toram Exports pvt Ltd  
& Vs  
Name of Respondent : APL Company Pvt Ltd  
Section : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Present: Ms. Jayaganga, Ld. Counsel for Petitioner.  
None for Respondent.

File taken up today as 19.04.2024 was declared holiday on account of elections.

Rejoinder filed.

List the petition for hearing on **10.06.2024**.

-sd-  
[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)

-sd-  
[SANJIV JAIN]  
MEMBER (JUDICIAL)